

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 22
(IB)-413(PB)/2019

IN THE MATTER OF:

Reliance Commercial Finance Lt
v.
Rosewood Trexim Pvt Ltd

.... Petitioner

.... Respondent

Order U/s. 7 of IBC, 2016 (Liq.)

Order delivered on 24.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Adv. Gautam Singhal, Adv. Rajat Chaudhary,
Adv. Preeti Chauhan, Mr. Anshuman Kaushik
For the HDBFS : Adv Usha Singh, Adv Chandni Sadana

ORDER

Cont.P-29/2023, IA-2939/2023

Liquidator appeared before us through VC and stated that an application for closure of the liquidation process is coming up for hearing on 30.04.2024 and prayed that these two applications may be listed on the same date.

At request and by consent, list the matter on **30.04.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

24.04.2024
Lalit